

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27072/2025	GYANARANJAN DAS VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// ()	AOR20230000623C202500035
2	D-BLAPL/27074/2025 BLAPL/9220/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)	
3	D-BLAPL/27086/2025	SURENDRA BEHERA VS STATE OF ODISHA(VIGILANCE)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2025 ()	AOR20220000263C202500048
4	D-BLAPL/27102/2025	SATYABRATA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /571 /2025 ()	AOD20240000364C202500157
5	D-BLAPL/27107/2025	SHYAMSUNDAR MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ()	
6	D-BLAPL/27114/2025	DUTIYA KHURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ()	
7	D-BLAPL/27116/2025	GUNASAGAR MEHER @ SAGAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /238 /2025 ()	
8	D-BLAPL/27117/2025	JADUMANI MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 ()	
9	D-BLAPL/27121/2025	MUHAVIYA MANDATE PURAKKAL @ MUHAVIYA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	RAYAGADA G.R.P. /42 /2025 ()	
10	D-BLAPL/27122/2025	AKASH MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	LINGARAJ P.S. /25 /2025 ()	
11	D-BLAPL/27123/2025	BABULA DALEI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	GHATAGAON /184 /2022 ()	

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12	D-BLAPL/27124/2025	PRAMOD BIND VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAHALDA /28 /2025 () //	AOD20240000012C202500189
13	D-BLAPL/27125/2025	AMJAD ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 () //	
14	D-BLAPL/27128/2025	SIKANDRA ALI @ SIKANDAR ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 () //	
15	D-BLAPL/27129/2025	TUNU KHERUAD VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 () //	
16	D-BLAPL/27130/2025	GOBINDA NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SUNDARGARH SADAR /100 /2025 () //	
17	D-BLAPL/27132/2025	BISWANATH SARANGIA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /161 /2025 () //	
18	D-BLAPL/27137/2025	NABIN BHUYAN @ NABIN KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /542 /2023 () //	
19	D-BLAPL/27138/2025	DILESWAR BEHERA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /267 /2025 () //	
20	D-BLAPL/27140/2025	YEKBAL ALI @ YEKBAL VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 () //	
21	D-BLAPL/27145/2025	NIRMALA @ DEEPAK MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BASUDEVPUR /280 /2025 () //	
22	D-BLAPL/27146/2025	SIBANANDA ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	KEONJHAR TOWN /563 /2025 () //	
23	D-BLAPL/27149/2025	SUSHANTA DHALASAMANTA	CHANDAN SAMANTARAY	CANTONMENT ROAD /17 /2016	

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24	D-BLAPL/27151/2025	VS STATE OF ODISHA AMIT @ SHIBU @ KALIA JENA	VS SAROJ KUMAR ROUTRAY	() // SIMULIA /189 /2025	AOD20240000656C202500030
25	D-BLAPL/27152/2025	VS STATE OF ODISHA MANJULATA MALIK	VS PRAKASH CHANDRA DASH	() // PATTAMUNDAI RURAL PS /267 /2025	
26	D-BLAPL/27155/2025	VS STATE OF ODISHA RAHAS SAHOO	VS DEBENDRA KUMAR DHAR	() // PARJANG /124 /2025	
27	D-BLAPL/27159/2025	VS STATE OF ODISHA LALIT NARAYAN MISHRA	VS BHABANI SHANKAR DASPARIDA	() // BINIKA /124 /2025	
28	D-BLAPL/27165/2025	VS STATE OF ODISHA RANJAN KUMAR SAHOO	VS PRAVASH CHANDRA JENA	() // FATEGARH /245 /2025	
29	D-BLAPL/27166/2025	VS STATE OF ODISHA ANMOL KUMURA	VS UMA SHANKAR PATEL	() // HEMGIR /308 /2025	AOR20220000263C202500049
30	D-BLAPL/27167/2025	VS STATE OF ODISHA JAGA @ JAGABANDHU ROUT	VS AJAYA KUMAR PRADHAN	() // PURI SADAR /469 /2025	
31	D-BLAPL/27168/2025	VS STATE OF ODISHA PADMALAVA SAHOO	VS MANAS KUMAR CHAND	() // / /0	
32	D-BLAPL/27169/2025	VS STATE OF ODISHA RANJAN KUMAR MAHAPATRA	VS MANAS KUMAR CHAND	() // / /0	
33	D-BLAPL/27175/2025	VS STATE OF ODISHA MANAGOBINDA @ MANOGOBINDA SWAIN	VS PRAVASH CHANDRA JENA	() // FATEGARH /271 /2025	
34	D-BLAPL/27177/2025	VS STATE OF ODISHA SAURABHA MOHANTY	VS DURGA PRASAD DHAL	() // NABARANGAPUR TOWN /315 /2025	

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35	D-BLAPL/27178/2025	STATE OF ODISHA AMIT SANDHA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BRAJARAJNAGAR /182 /2025 ()	
36	D-BLAPL/27183/2025	STATE OF ODISHA SOUMYA RANJAN BEHERA VS	BAIJAYANTI MOHANTY VS	// K.NUAGOAN /131 /2025 ()	
37	D-BLAPL/27184/2025	STATE OF ODISHA MADAN CHARAN JENA VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK RURAL /378 /2025 ()	
38	D-BLAPL/27190/2025	STATE OF ODISHA SHAKTIKANT PARIDA @ SHAKTIKANTA PARIDA @ S VS	SMRITI PRASAD DAS VS	// BHANJANAGAR /896 /2025 ()	
39	D-BLAPL/27193/2025	STATE OF ODISHA JAGABANDHU BEHERA VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /126 /2025 ()	
40	D-BLAPL/27196/2025	STATE OF ODISHA SANJIT HALDAR VS	UMESH CHANDRA DORA VS	// ORKEL /175 /2025 ()	
41	D-BLAPL/27197/2025	STATE OF ODISHA BASUMATI PRADHAN VS	CHIRANJIB ROUT VS	// KANIHA /193 /2023 ()	
42	D-BLAPL/27199/2025	STATE OF ODISHA BAPUN BEHERA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /304 /2023 ()	
43	D-BLAPL/27202/2025	STATE OF ODISHA PURNA CHANDRA MAJHI VS	SURYA KANTA PRADHAN VS	// TUMUDIBANDHA /93 /2025 ()	
44	D-BLAPL/27203/2025	STATE OF ODISHA SUNITA NATHA VS	JANAKI KANTA MAHAPATRA VS	// / /0 ()	
45	D-BLAPL/27205/2025	STATE OF ODISHA RAMA KULDEEP @ RAMO KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// POTTANGI /93 /2025 () //	

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46	D-BLAPL/27206/2025	SANTOSHINI DIGAL @ SANTASINI DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /219 /2024 () //	
47	D-BLAPL/27208/2025	BARTHALAMI DIGAL @ BARTHALAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
48	D-BLAPL/27212/2025	NILAKANTHA MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 () //	
49	D-BLAPL/27217/2025	GHANASHYAM NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /359 /2025 () //	
50	D-BLAPL/27219/2025	BANTY @ SURAJ KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /544 /2025 () //	AOR20220001615C202500180
51	D-BLAPL/27220/2025	BIJAY SHA @ CHHOTU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /182 /2025 () //	
52	D-BLAPL/27221/2025	ASHOK MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /252 /2024 () //	
53	D-BLAPL/27222/2025	CHANDAN KUMAR MATHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024 () //	
54	D-BLAPL/27224/2025	BALARAM BHOI VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BASELI SAHI PS /258 /2020 () //	AOD20240000216C202500017
55	D-BLAPL/27225/2025	LABA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALLIGUDA /169 /2015 () //	
56	D-BLAPL/27227/2025	PINKU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SHERAGADA /222 /2025 () //	
57	D-BLAPL/27229/2025	KARMABIR @ KARAMBIR MEHER	JUGALA KISHORE PANDA	BAUNISUNI /121 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27231/2025	KUNA NAHAK @ MANIA	JUGALA KISHORE PANDA	ASKA /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27233/2025	RATANLAL PAIRA	SRIBATSA NAYAK	CYBER CRIME AND E.O, BALASORE /35 /2025	AOR20240000483C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27234/2025	PADMA CHARAN SAHU	SASANKA SEKHAR SATAPATHY	INDUASTRIAL,NISA /15 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/27238/2025	AMAN BEHERA	SANGRAM KESHARI ROUT	BOUDH /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27240/2025	SHEKH SADIK SHEKH HASHID	DIBYA JYOTI SAHOO	//	AOD20240000587C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27245/2025	BIJENDRA KUMAR MEENA	DIBYA JYOTI SAHOO	JHARSUGUDA GRPS /81 /2025	AOD20240000587C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27248/2025	SANTOSH PARIDA	DEBASHREE PARIDA	BHANJANAGAR /896 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27250/2025	PRIYARANJAN BARAL	DEEPAK RANJAN PARIDA	BARIPADA TOWN /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27253/2025	SIDHARTH NAYAK @ SIDHU	DEVASHIS PANDA	SPL.TASK FORCE /21 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27257/2025	RANJIT @ SATYAJIT SAHU	ANIRUDHA DAS	TUSRA /223 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/35712/2025	SANTILATA SAMANTRAY	ADV.	//	
		VS	VS	()	

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69	D-CMAPL/35715/2025	BRAHMANANDA DAS @ CHOUDHURY SANTILATA SAMATARAY VS BRAHMANANDA DAS	ADV. VS	// // ()	
70	D-CMAPL/35759/2025	MANOJ KUMAR SAHOO VS RAMA DEVI SAHOO	ADV. VS	// // ()	
71	D-CMAPL/35851/2025	JOGESWAR PANDEY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// // ()	
72	D-CMP/35627/2025	SANTOSH KUMAR KAR VS PRAMOD KUMAR MOHANTY	TRILOCHAN PANIGRAHI VS	// // ()	
73	D-CMP/35644/2025 CMP/1376/2025	ASHOK KUMAR DAS VS SIDHARTHA SARATHI DAS	SANTOSH KUMAR SAMANTARAY VS	// // ()	CIVIL JUDGE (JD),BALASORE(Baleshwar) IA/0000421/2025
74	D-CMP/35689/2025 CMP/1381/2025	ANITA PADHIARI VS LAXMILATA PADHIARI	BHASKAR CHANDRA PANDA VS	// // ()	CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) EC/0000001/2018
75	D-CMP/35724/2025	AMIT GUPTA VS DINESH GUPTA	GOPINATH MISHRA VS	// // ()	
76	D-CMP/35731/2025	AMIT GUPTA VS DINESH GUPTA	GOPINATH MISHRA VS	// // ()	
77	D-CMP/35774/2025	RABINDRANATH KAR VS SAYED MANSUR SAHEB PEER, IDGHA AND GRAVEYARD BIJE, MUSTAFAPUR, (MANSUR SAHEB PEER), COMMITTEE	RAMAKANTA MOHANTY VS	// // ()	
78	D-CMP/35794/2025	SRINIBASH PATI VS SAYED MANSUR SAHEB PEER, IDGHA AND GRAVE YARD BIJE MUSTAFAPUR (MUNSR SAHEB PEER) COMMITTEE	S.D.DAS VS	// // ()	
79	D-CMP/35796/2025	JAY PRAKASH MODI VS SANWARMAL MODI	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500032

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80	D-CMP/35802/2025	CHANDANA MISHRA VS SUSHANTA KUMAR MISHRA	SUJATA JENA VS	// 0 //	
81	D-CMP/35818/2025	KAIBALYA KUMAR MISHRA VS SANKAR MISHRA	SOURAV SUMAN BHUYAN VS	// 0 //	
82	D-CMP/35827/2025	PRAFULLA KUMAR BISWAL VS SAUMYA RANJAN PANDIT	SANATAN DAS VS	// 0 //	AOD2025000022C202500008
83	D-CMP/35841/2025	SANJUBALA BHUYAN VS ARCHANA RANI BHUYAN	SAILESH DAS VS	// 0 //	
84	D-CMP/35847/2025	SARAT CHANDRA PANDA VS MINATI SAHU	JAGAJIBAN PRADHAN VS	// 0 //	
85	D-CMP/35849/2025	SARAT CHANDRA PANDA VS MINATI SAHU	PRAJNA SARITA MOHANTY VS	// 0 //	
86	D-CONTC/35650/2025	SUNITA DAS VS AMITABH THAKUR,IPS	ADV. VS	// 0 //	
87	D-CONTC/35652/2025	SHANTANU KUMAR SWAIN VS BIGHNARAJ PUROHIT,MD,OCCL,,BBSR,KHORDHA	ADV. VS	// 0 //	
88	D-CONTC/35657/2025	BELALSINGH GOND VS BHABANA SAHU,BEO,AMBABHONA,BARGARH	ADV. VS	// 0 //	
89	D-CONTC/35662/2025	CHITTABODH BISWAL VS LOKITA DAS,BEO,MANESWAR BLOCK,SAMBALPUR	ADV. VS	// 0 //	
90	D-CONTC/35664/2025	DEBENDRA PRASAD DAS VS BASANTA KUMAR BEHERA,GENERAL MANAGER,WATCO DIVISION-1,VANIVIHAR,BBSR,KHURDA	GYANA RANJAN MAHAPATRA VS	// 0 //	
91	D-CONTC/35667/2025	ARUN KUMAR PANDA	GYANA RANJAN MAHAPATRA	//	

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		VS	VS	0	
		MRUTUNJAY TRIPATHY,OAS		//	
92	D-CONTC/35669/2025	PRANJYA PARAMITA SAHOO	ADV.	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
93	D-CONTC/35672/2025	BRAJESH MEHER	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
94	D-CONTC/35690/2025	SACHIN SHARMA @ SACHIN SARMA	ADV	//	AOR20220001600C202500113
		VS	VS	0	
		PRADEEP KUMAR NAG, DISTRICT EDUCATION OFFICER, BALANGIR		//	
95	D-CONTC/35695/2025	GAYATRI SATAPATHY	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
96	D-CONTC/35697/2025	PUSPA MANJARI DAS	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
97	D-CONTC/35699/2025	SANJUKTA MOHAPATRA	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
98	D-CONTC/35701/2025	PRAMODINI JENA	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
99	D-CONTC/35703/2025	DR.RINA PATTNAIK	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
100	D-CONTC/35708/2025	SMITA MOHAPATRA	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
101	D-CONTC/35709/2025	DR.SHNEHALATA TRIPATHY	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL,IAS		//	
102	D-CONTC/35711/2025	MAMATA MISHRA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/35732/2025	ARVIND AGRAWAL,IAS SURYAMANI MEHER VS KALIPRASANNA MOHAPATRA,IAS	KIRAN KUMAR PATEL VS	// // 0	
104	D-CONTC/35736/2025	AGASTI SAHU VS B.PARAMESWARAN,COMM-CUM-SECRETARY,GOVT ST AND SC DEVELOPMENT,BBSR	ADV. VS	// 0	
105	D-CONTC/35745/2025	RABINARAYAN SETHY VS S.N.GIRISH,IAS	ADV. VS	// 0	
106	D-CONTC/35747/2025	SANUJA DAS VS SRIKANTA PARIJA,TAHASILDAR,MARSHAGHAI,KENDRAPARA	ADV. VS	// 0	
107	D-CONTC/35753/2025	PRAKASH CHANDRA SAHU VS SALINI PANDIT,IFS	ADV. VS	// 0	
108	D-CONTC/35756/2025	SIBA PRASAD DAS VS SALINI PANDIT,IFS	ADV. VS	// 0	
109	D-CONTC/35757/2025	GYANA RANJAN MOHANTY VS SALINI PANDIT,IFS	ADV. VS	// 0	
110	D-CONTC/35760/2025	SARAT CHANDRA PATRA VS SALINI PANDIT,IFS	ADV. VS	// 0	
111	D-CONTC/35763/2025	RANJAN KUMAR MOHANTY VS SALINI PANDIT,IFS	ADV. VS	// 0	
112	D-CONTC/35766/2025	NALU BEHERA VS SALINI PANDIT,IFS	ADV. VS	// 0	
113	D-CONTC/35768/2025	YASHOBANTA NAYAK VS VIJAYA AMRUTA KULANGE,IAS	HARIKRUSHNA PANIGRAHI VS	// 0	

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114	D-CONTC/35773/2025	KESHAB CHARAN MALL VS ASWATHY.S,IAS	ADV. VS	// 0	
115	D-CONTC/35777/2025	BAIKUNTHA SENAPTI VS ASWATHY S.,IAS	ADV. VS	// 0	
116	D-CONTC/35782/2025	MAHENDRA MOHAPATRA VS GIRISH S.N,COMM-CUM-SECRETARY,PANCHAYAT RAJ AND DRINKING WATER DEPT,BBSR/	SANTOSH KUMAR DASH VS	// 0	
117	D-CONTC/35803/2025	SIMITA SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0	
118	D-CONTC/35807/2025	JYOTIRMAYEE SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0	
119	D-CONTC/35808/2025	PRABINA MISHRA VS P.K.MOHAPATRA,IAS	ANSHUMAN MISHRA VS	// 0	
120	D-CONTC/35812/2025	SARAT CHANDRA DAS VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0	
121	D-CONTC/35814/2025	KUNI @ KUNILATA JENA VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0	
122	D-CONTC/35817/2025	PRAMILA MAHANTA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// 0	
123	D-CONTC/35819/2025	RAJKISHORE SWAIN VS SATYABRATA SAHU,IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0	
124	D-CONTC/35845/2025	PREMALATA JAYSINGH VS SATYABRATA SAHU,IAS	ADV. VS	// 0	
125	D-CONTC/35846/2025	SATYANANDA NAIK	SHASHI BHUSAN JENA	//	

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		VS	VS	()	
126	D-CRLA/27101/2025	MADAN MOHAN PRADHAN,CDMO,ANGUL SAGAR MAHANTA	PARTHA SARATHI DAS	TELKOI /107 /2018	AOD20240000364C202500156
		VS	VS	()	
127	D-CRLA/27139/2025	STATE OF ODISHA SUBASH CHANDRA NAYAK	SURYAKANTA DWIBEDI	VIGILANCE PS (BERHAMPUR) /21 /2015	
		VS	VS	()	
128	D-CRLA/27173/2025	STATE OF ODISHA(VIG.) RAMACHANDRA PANDA	PRATIK DASH	MAHILA P.S.(BBSR) /19 /2017	
		VS	VS	()	
129	D-CRLMA/27191/2025	STATE OF ODISHA MOHAN DAS	ADV.	/ /0	
		VS	VS	()	
130	D-CRLMC/27073/2025	STATE OF ODISHA DR.PRASANTA KUMAR SWAIN		BURLA /380 /2021	LOD20250000217C202500003
		VS	VS	()	
131	D-CRLMC/27084/2025	STATE OF ODISHA RAGHUNATH JENA	SHIB SHANKAR MOHANTY	/ /0	
		VS	VS	()	
132	D-CRLMC/27099/2025	MANGARAJ BARAL CHINTAMANI BEHERA	LAXMAN PRADHAN	CHAULIAGANJA /283 /2025	AOD20240000968C202500014
		VS	VS	()	
133	D-CRLMC/27103/2025 CRLMC/3496/2025	STATE OF ODISHA MANISH PRIYADARSHI JENA	DEBASISH PATNAIK	MAHILA P.S.(BBSR) /233 /2025	
		VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BBSR(Khordha )	
134	D-CRLMC/27105/2025	STATE OF ODISHA MANORAMA ROUT	ARUN KUMAR BUDHIA	TR/0000446/2023	
		VS	VS	NIMAPADA /82 /2025	AOD20240000603C202500025
		STATE OF ODISHA		()	
135	D-CRLMC/27106/2025 CRLMC/3501/2025	MD. SARFARAJ @ SARFARAJ	MOHAMMED MUSTAQ ANSARI	RAJGANGPUR /335 /2025	
		VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)	
		STATE OF ODISHA		GR/0000663/2025	
136	D-CRLMC/27109/2025	BAIJAYANTI SARAF	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /304 /2015	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/27112/2025	STATE OF ODISHA MOHAMMAD AMZAD VS	CHIRANJIB ROUT VS	// BARAMBA /210 /2024 ()	
138	D-CRLMC/27118/2025	STATE OF ODISHA SABITRI SWAIN VS	JIBESH KUMAR PADHIARY VS	// BUGUDA /38 /2025 ()	AOD20240000242C202500197
139	D-CRLMC/27131/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	PRANAB KUMAR GHOSE VS	// MAHILA P.S.(BBSR) /115 /2008 ()	
140	D-CRLMC/27136/2025	STATE OF ODISHA NANDI @ NARENDRA MAHALIK VS	PRAVASH CHANDRA JENA VS	// BASTA /126 /2022 ()	
141	D-CRLMC/27144/2025	STATE OF ODISHA AJAYA KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500227
142	D-CRLMC/27147/2025	STATE OF ODISHA RAJA @ RUDRA NARAYAN SAHOO VS	ACHYUTA PRIYADARSAN MISHRA VS	// TIRTOL /421 /2023 ()	
143	D-CRLMC/27181/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	SIDHARTH SANKAR MOHAPATRA VS	// CUTTACK SADAR /494 /2021 ()	
144	D-CRLMC/27200/2025	STATE OF ODISHA SRIKANTA SAHU VS	PRIYA RANJAN SINGH VS	// //0 ()	
145	D-CRLMC/27207/2025	MAMINA SAHU @ MAMINA MOHANTY @ SUMAN SAIBA MOHANTY BAGHA @ SOUBHAGYA SINGH @ SOUBHAGYA NAIKAPAN KUMAR LENKA VS	VS	// KAMAKHYANAGAR /388 /2023 ()	
146	D-CRLMC/27210/2025	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// PARJANG /219 /2022 ()	
147	D-CRLMC/27214/2025	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA VS	// KAMAKHYANAGAR /412 /2023 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/27226/2025	NILAKANTHA BHANJA VS STATE OF ODISHA	SOURAV DAS VS	PAHALA /233 /2025 () //	
149	D-CRLMC/27232/2025	JASODA SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /35 /2002 () //	
150	D-CRLMC/27236/2025	BHIMASEN BAIDYA @ BHIMA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /495 /2021 () //	
151	D-CRLMC/27237/2025	SUBHASIS JENA @ PAPU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CHANDRASEKHARPUR /48 /2020 () //	
152	D-CRLMC/27241/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	//0 () //	
153	D-CRLMC/27243/2025	TANUJA MALLICK VS STATE OF ODISHA	BIKASH MISHRA VS	JAJPUR ROAD /48 /2018 () //	AOD20240000430C202500032
154	D-CRLMC/27246/2025	MD. SAMIR @ KAFIL AHAMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /261 /2025 () //	
155	D-CRLMC/27252/2025	DEEPAK SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /215 /2025 () //	
156	D-CRLMC/27254/2025	GYANENDRA DAS VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	PATTAMUNDAI /192 /2025 () //	
157	D-CRLMC/27258/2025	KAMALAKANTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /362 /2025 () //	
158	D-CRLMC/27259/2025	ALLADA VENKATESH VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MATHILI /95 /2025 () //	AOR20220001213C202500043
159	D-CRLMP/27100/2025	ANIRUDHA PATRA	BISWARANJAN DALAI	//	AOR20220003722C202500175

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		VS	VS	()	
		SOUMAY DAS		//	
160	D-CRLMP/27126/2025	MUKESH KUMAR JAIN	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/27141/2025	MILINA PADHI	NRUSINGH CH. ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/27209/2025	PANCHANAN SETHI	SAILABALA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/27216/2025	PREMALATA MOHAPATRA	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/27218/2025	RANJAN KUMAR DASH	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/27097/2025	RAJ KUMAR AGRAWAL	SUBRAT KUMAR NAYAK	SECTOR-7 /14 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/27158/2025	SUMAN SWARNAKAR	BISWAJIT RANJAN TRIPATHY	/ /	AOD2024000069C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/27230/2025	SITANSHU MOHAN DWIBEDY	PRANAYA KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-EXP/35659/2025	HARIPRIYA NAYAK	LAXMAN PRADHAN	/ /	AOD20240000968C202500015
		VS	VS	()	
		DIRECTOR ST AND SC CUM SPECIAL SECRETARY TO GOVT., ST AND SC DEVELOPMENT DEPTT.			
169	D-FAO/35678/2025	ASHRITA EKKA	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		JUNIOR ENGINEER, ELECTRICAL, TPWODL, DEOGARH		//	
170	D-JCRLA/27076/2025	NILAMBAR MALLIK	ADV.	KHANTAPADA /245 /2019	
		VS	VS	()	

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171	D-JCRLA/27077/2025	STATE OF ODISHA MAHABIR SAHU VS	ADV. VS	// BIJEPUR /79 /2019 ()	
172	D-JCRLA/27078/2025	STATE OF ODISHA KISHORE NAIK VS	ADV. VS	// PURUNAKATAK /112 /2023 ()	
173	D-JCRLA/27079/2025	STATE OF ODISHA B. DEBARAJ REDDY VS	ADV. VS	// DIGAPAHANDI /145 /2022 ()	
174	D-JCRLA/27080/2025	STATE OF ODISHA BIKASH SIMILIA VS	ADV. VS	// JHARSUGUDA /486 /2021 ()	
175	D-JCRLA/27081/2025	STATE OF ODISHA CHANDAN KARJEE @ SMITA RANJAN KARJEE VS	ADV. VS	// DARINGBADI /11 /2024 ()	
176	D-JCRLA/27082/2025	STATE OF ODISHA MANAS @ DINESH PRADHAN VS	ADV. VS	// PHULBANI SADAR /8 /2016 ()	
177	D-JCRLA/27083/2025	STATE OF ODISHA RANJAN DEHURY VS	ADV. VS	// KHAJURIPADA /16 /2024 ()	
178	D-JCRLA/27085/2025	STATE OF ODISHA AKSHYA SAHOO VS	ADV. VS	// AIR FIELD P.S. /210 /2022 ()	
179	D-JCRLA/27087/2025	STATE OF ODISHA BIKU @ BIKRAM BEHERA VS	ADV. VS	// MAHILA P.S.(BBSR) /62 /2021 ()	
180	D-JCRLA/27088/2025	STATE OF ODISHA BHAGABAN @ MANGULI PURTY VS	ADV. VS	// CHANDAKA P.S. /108 /2023 ()	
181	D-JCRLA/27089/2025	STATE OF ODISHA RABINDRA BEHERA @ RABI VS STATE OF ODISHA	ADV. VS	// TOMANDO /47 /2021 () //	

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182	D-JCRLA/27090/2025	SANATAN MUNDA VS STATE OF ODISHA	ADV. VS	CHANDRASEKHARPUR /193 /2020 () //	
183	D-JCRLA/27094/2025	ABDAN HARIJAN VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /193 /2023 () //	
184	D-JCRLA/27096/2025	NABIN KHURA VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /120 /2024 () //	
185	D-MACA/35702/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS KALPANA SWAIN	ADAM ALI KHAN VS	// () //	
186	D-MACA/35815/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS ANUP KUMAR SOREN	ADAM ALI KHAN VS	// () //	
187	D-MACA/35816/2025	M/S. ROYAL SUNDARAM GENERAL INSURANCE CO.LTD., CUTTACK VS JYOTSNARANI BEHERA	ADAM ALI KHAN VS	// () //	
188	D-MACA/35823/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS SREENIBAS JENA	ADAM ALI KHAN VS	// () //	
189	D-MACA/35828/2025	MANAGER, ROYAL SUNDARAM GENERAL INSURANCE CO.LTD., CUTTACK VS KSHIRASINDHU NAIK @ KHIROD NAIK	ADAM ALI KHAN VS	// () //	
190	D-MATA/35658/2025	SONALI MOHAPATRA VS ANKUR AGRAWAL	PRAKASH CHANDRA SETHI VS	// () //	
191	D-MATA/35758/2025	RANJAN KUMAR SAHOO @ SAHU VS DEBASMITA SAHOO @ PINKY	BHAWANI SANKAR PANIGRAHI VS	// () //	
192	D-MATA/35778/2025	PATNANA VENKATARAMANA MANIKANTA VS AISHWARYA PATNANA	SRIKANTA KUMAR SETHY VS	// () //	AOR20250000931C202500005
193	D-MATA/35798/2025	AMITA SAHOO @ MOHAPATRA	SANJIB KUMAR BHANJADEO	//	

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		VS	VS	0	
194	D-MATA/35834/2025	SURESH KUMAR SAHOO ANTARYAMI NAYAK	VAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
195	D-MATA/35839/2025	GHANALATA DEHURY PANKAJ DEEP	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
196	D-MATA/35848/2025	MARY MAMATA KULLU SUBRAT KUMAR BEHURA	SATYA NARAYAN BHRAMAR RAY	//	
		VS	VS	0	
197	D-RPFAM/35643/2025	HEMALATA BEHURA ANIL KUMAR MINZ	TAPAN KUMAR JENA SAMANTA	//	
		VS	VS	0	
198	D-RPFAM/35660/2025	BISHNI TOPPO SONALI MOHAPATRA	PRAKASH CHANDRA SETHI	//	
		VS	VS	0	
199	D-RPFAM/35684/2025	ANKUR AGRAWAL SAROJ BISWAL	PRIYA RANJAN SINGH	//	
		VS	VS	0	
200	D-RPFAM/35721/2025	SABITA BISWAL@SAHOO KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	//	
		VS	VS	0	
201	D-RPFAM/35751/2025	KANCHARANA @ PALAVALASA TOYAJAKSHI RANJAN KUMAR SAHU	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
202	D-TRP(C)/35656/2025	DEBASMITA SAHOO @ PINKY KRUSHNABENI PANDA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
203	D-TRP(C)/35797/2025	MANOJ KUMAR DASH DEBADUTTA MISHRA	SUJATA JENA	//	
		VS	VS	0	
204	D-TRP(C)/35855/2025	ANUROOPA UDGATA DHARITREE DAS	PRAGYAN NALINI NAYAK	//	
		VS	VS	0	

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205	D-WA/35770/2025	ABHILASH DASH SOUMYA RANJAN DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	
206	D-WA/35781/2025	STATE OF ODISHA VS SARAT KUMAR PANDA	BIBEKANANDA NAYAK VS	// 0 //	
207	D-WA/35822/2025	SASMITA DEBATA VS REVENUE DIVISIONAL COMMNR., CENTRAL ZONE, CUTTACK	SOUMYA MISHRA VS	// 0 //	
208	D-WP(C)/35625/2025 WP(C)/24426/2025	GHADI GOPAL MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
209	D-WP(C)/35626/2025 WP(C)/24425/2025	KALI CHARAN KARMI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
210	D-WP(C)/35628/2025	SARAT SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// 0 //	AOR20250001076C202500001
211	D-WP(C)/35629/2025	SARAT SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// 0 //	AOR20250001076C202500002
212	D-WP(C)/35630/2025	M. CHANDAN DORA VS STATE OF ODISHA	VS	// 0 //	LOD20250000214C202500001
213	D-WP(C)/35631/2025	SAMIMA BEGUM VS TARANA AJMERI	SHAIK ABDUL NAYEEM VS	// 0 //	
214	D-WP(C)/35632/2025	JOGENDRA KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
215	D-WP(C)/35633/2025	LIFE INSURANCE CORPORATION OF INDIA LTD, KHORRAMPUR VS COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	HOSSAIN KUMAR MOHANTY VS	// 0 //	

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216	D-WP(C)/35634/2025	SARAT SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// () //	AOR20250001076C202500003
217	D-WP(C)/35635/2025	KHAGESWAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// () //	AOR20250001076C202500004
218	D-WP(C)/35636/2025	PURANDAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// () //	AOR20250001076C202500005
219	D-WP(C)/35637/2025	SUJIT BHOI VS THE COLLECTOR AND D.M. CUTTACK	CHANDRAKANTA KHATUA VS	// () //	
220	D-WP(C)/35638/2025	JAGANATH BADATYA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	KARUNAKAR GAYA VS	// () //	
221	D-WP(C)/35639/2025	GANESH DAS VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	KARUNAKAR GAYA VS	// () //	
222	D-WP(C)/35640/2025	PURANDAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// () //	AOR20250001076C202500006
223	D-WP(C)/35641/2025	PURANDAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// () //	AOR20250001076C202500007
224	D-WP(C)/35642/2025	BHARAT BHUSAN MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //	
225	D-WP(C)/35645/2025	NITYANANDA MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// () //	
226	D-WP(C)/35646/2025	DIBYANU RANJAN BEHERA VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// () //	
227	D-WP(C)/35647/2025	PURANDAR SAHU	BISWARANJAN SAGARIA	//	AOR20250001076C202500008

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/35648/2025	SUBHASHMITA NAYAK @ NAIK	BIPLABA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/35649/2025	SURYA NARAYAN PARIDA	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		SRIRAM FINANCE LTD., NIMAPADA, PURI		//	
230	D-WP(C)/35651/2025	PANKAJINI SANBAD	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/35653/2025	BASANTI DEI	KUMAR PARIJA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
232	D-WP(C)/35654/2025	DUSHMANTA SEN RAY	BANAMALI SAHOO	//	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, BBSR		//	
233	D-WP(C)/35655/2025	BIJAYA KUMAR BEHERA	KARUNAKAR GAYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/35661/2025	SUDHANSU KUMAR SAHOO	LAXMAN PRADHAN	//	AOD20240000968C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/35663/2025	ANTARYAMI SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/35665/2025	PRIYABRATA BEHERA	SATYAJIT BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/35666/2025	SHETGIRI AND ASSOCIATES, MUMBAI	VIBHAKAR MISHRA	//	
		VS	VS	()	
		ZONAL MANAGER, BANK OF INDIA,BBSR		//	
238	D-WP(C)/35668/2025	PURUSOTTAM SAHOO	BIRAJA PRASANNA DAS	//	
		VS	VS	()	

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239	D-WP(C)/35670/2025	CIVIL JUDGE (SR.DIV), KENDRAPARA MAMATA MAHAPATRA VS SUMAN PRASAD SHARMA	BIRAJA SANKAR MISHRA VS	// // 0 //	
240	D-WP(C)/35671/2025	PITABAS SIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500196
241	D-WP(C)/35673/2025	SUJIT MALI VS PRINCIPAL SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPT., GOVERNMENT OF ODISHA, KHORDHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
242	D-WP(C)/35674/2025	BHAGIRATHI GHADEI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
243	D-WP(C)/35675/2025	MALLIKA DEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
244	D-WP(C)/35676/2025	GOBARDHAN NAYAK VS STATE OF ODISHA	VS	// 0 //	
245	D-WP(C)/35677/2025	ANUPAMA MOHAPATRA VS RABI NAYAK	GOBARDHAN NAYAK VS	// 0 //	
246	D-WP(C)/35679/2025	DHIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// 0 //	AOR20220001207C202500101
247	D-WP(C)/35680/2025	MR.DEBABRATA SWAIN VS THE BRANCH MANAGER CUM AUTHORIZE OFFICER BANK OF BARODA, KENDRAPARA	PRAVAT KUMAR NAYAK VS	// 0 //	
248	D-WP(C)/35681/2025	B. PRAFULLA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500198
249	D-WP(C)/35682/2025 WP(C)/24443/2025	SAI PRAKASH CHANDRA SAHOO @ NINI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	

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250	D-WP(C)/35683/2025	LOPITA SEN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
251	D-WP(C)/35685/2025	NARAHARI DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500110
252	D-WP(C)/35686/2025	TAMBAL NAIK @ NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
253	D-WP(C)/35687/2025	KANHU CHARAN SENAPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500112
254	D-WP(C)/35688/2025	PRASANNA KUMAR ROUTRAY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500111
255	D-WP(C)/35691/2025	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
256	D-WP(C)/35692/2025	NARMADA NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
257	D-WP(C)/35693/2025	ARJUN CHARAN DEHURY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
258	D-WP(C)/35694/2025	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
259	D-WP(C)/35696/2025	CHARAN CHHATAR VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
260	D-WP(C)/35698/2025	PARESH CHANDRA NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
261	D-WP(C)/35700/2025	HARENDRA NATH PATI	PRAFULLA CHANDRA ACHARYA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
262	D-WP(C)/35704/2025	DEEPAK KUMAR SAHOO	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/35705/2025	SANANDAN PATRA	SURYAKANTA JENA	//	
		VS	VS	()	
		IDBI BANK, JANPATH, BBSR		//	
264	D-WP(C)/35706/2025	BASANTA KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500155
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/35707/2025	MAHENDRA NATH MOHAPATRA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/35710/2025	PURNA CHANDRA DEO	BIKRAM CHANDRA GHADAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/35713/2025	ANNAPURNA MOHANTY	ATMAJIT MANMITH DAS	//	
		VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BBSR		//	
268	D-WP(C)/35714/2025	PRADEEP KUMAR KHATUAL	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/35716/2025	SUBASH CHANDRA SETHI	GOPINATH MISHRA	//	
		VS	VS	()	
		TAHASILDAR, BARANGA		//	
270	D-WP(C)/35717/2025	PRASANTA KUMAR PANDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
271	D-WP(C)/35718/2025	BKD INFRASTRUCTURE PVT LTD	ATUL TRIPATHY	//	AOD20240000618C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/35719/2025	PRAFULLA KUMARI PATTNAIK	GOPINATH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/35720/2025	ADDITIONAL SUB COLLECTOR, SETTLEMENT, KANDHAMAL KAUSHALYA SHARMA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	
274	D-WP(C)/35722/2025	SABITA MAHANANDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //	
275	D-WP(C)/35723/2025	SOURAV RANJAN MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
276	D-WP(C)/35725/2025	HAZRA MALKEEN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
277	D-WP(C)/35726/2025	DILESWAR SA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
278	D-WP(C)/35727/2025	KAILASH CHANDRA BALIARSINGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
279	D-WP(C)/35728/2025	SURYA NARAYAN PARIDA VS SRIRAM FINANCE LTD, NIMAPADA, PURI	SARAT CHANDRA MEKAP VS	// 0 //	
280	D-WP(C)/35729/2025	PURANDAR PADHI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
281	D-WP(C)/35730/2025 WP(C)/24456/2025	JEETENDRA HENDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
282	D-WP(C)/35733/2025	RABINDRA NATH MOHAPATAR VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //	
283	D-WP(C)/35734/2025	SK. TABREJ VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/35735/2025	SUJATA PATTANAYAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
285	D-WP(C)/35737/2025	SK. JAHANGIR VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
286	D-WP(C)/35738/2025	SURENDRANATH KANHAR VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
287	D-WP(C)/35739/2025	CHAINA JENA VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //	
288	D-WP(C)/35740/2025	BINOD BIHARI SWAIN VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
289	D-WP(C)/35741/2025	KIRAN PANDA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
290	D-WP(C)/35742/2025	MANORANJAN PANDA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
291	D-WP(C)/35743/2025	SANJAY KUMAR JENA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //	
292	D-WP(C)/35744/2025	SUPRAVA DEY VS STATE OF ODISHA	TRILOCHAN RATH VS	// 0 //	
293	D-WP(C)/35746/2025	KAILASH CHANDRA MOHANTA VS ADDL. DISTRICT MAGISTRATE, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //	
294	D-WP(C)/35748/2025	ARUNDHATI SAHANI VS CHARCHIT MOHANTY	LINGARAJ SARANGI VS	// 0 //	
295	D-WP(C)/35749/2025	SUSANTA KUMAR SADANGI	SUKANTA KUMAR MISHRA	//	

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**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/35750/2025	MAHESWARA BISHOYEE	LINGARAJ SARANGI	//	
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR		//	
297	D-WP(C)/35752/2025	MURARI LAL AGRAWAL	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		UNION OF INDIA		//	
298	D-WP(C)/35754/2025	JANMARATHA BEHERA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, KENDUJHAR		//	
299	D-WP(C)/35755/2025	SUNIL KUMAR DIGAL	PRAHALLAD SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35761/2025	BINAY BHUSAN NANDA	SK. ZAFARULLA	//	
		VS	VS	0	
		R.T.O, PURI		//	
301	D-WP(C)/35762/2025	BABAJI CHARAN SAHU	SAILABALA JENA	//	
		VS	VS	0	
		SUB-COLLECTOR-CUM-PRESIDING OFFICER, SUB-DIVISIONAL SENIOR CITIZENS TRIBUNAL, BBSR		//	
302	D-WP(C)/35764/2025	KUNDINGI BHIMRAJU	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/35765/2025	FLEDGE INSTITUTE OF MEDICAL SCIENCE, JAJPUR	DEVI PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/35767/2025	PRACHI PRATIKSHYA PATI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
305	D-WP(C)/35769/2025	GYANENDRA KUMAR BISWAL	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/35771/2025	PETROLEUM DEALERS ASSOCIATION ODISHA, BBSR	SAILABALA JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/35772/2025	INDIAN OIL CORPORATION LIMITED (IOCL), MUMBAI UNION OF INDIA VS	RAKESH BEHERA VS	// // ()	
308	D-WP(C)/35775/2025	SHRABAN KUMAR SAHU JAYARAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500031
309	D-WP(C)/35776/2025	STATE ELECTION COMMISSION BISWAMITRA KUMBHAR VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()	
310	D-WP(C)/35779/2025	UNION OF INDIA M/S A.J.TRADERS, BALANGIR VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
311	D-WP(C)/35780/2025	UNION OF INDIA M/S. B.P. ENTERPRISES, BALIKUDA, CUTTACK VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()	
312	D-WP(C)/35783/2025	EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK ELECTRICAL DIVISION BALAJI RICE INDUSTRIES, BOUDH VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()	
313	D-WP(C)/35784/2025	THE SUPERINTENDING ENGINEER (ELECT), TPSODL I, GANJAM GOURI SHANKAR KEDIA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()	
314	D-WP(C)/35785/2025	THE ASSESSING OFFICER-CUM-SUPERINTENDING ENGINEER (ELECT.), TPCODL, B.C.D.D. NO.1, BBSR PRIYABRATA AMIYA RANJAN MOHANTY VS	BHAGABAN BEHERA VS	// // ()	
315	D-WP(C)/35786/2025	STATE OF ODISHA M/S THE SEAL COAT STRUCTURES WORKS PRIVATE LIMITED, PRABODHA CHANDRA NAYAK VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500113
316	D-WP(C)/35787/2025	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE SUNIL KUMAR BEHERA VS	MANOJ KUMAR PANDA VS	// // ()	
317	D-WP(C)/35788/2025	STATE OF ODISHA RAKESH PANDA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500114
		STATE OF ODISHA		//	

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**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/35789/2025	PRAMILA SAHU VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
319	D-WP(C)/35790/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
320	D-WP(C)/35791/2025	LAXMIDHAR BALIARSINGH VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	// 0 //	
321	D-WP(C)/35792/2025	SANJUKTA MAITY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
322	D-WP(C)/35793/2025	JAGANNATH INFRASTRUCTURE VS THE COMMISSIONER OF SALES TAX, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500109
323	D-WP(C)/35795/2025	SUSANTA BEHERA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
324	D-WP(C)/35799/2025	DILESWAR SA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
325	D-WP(C)/35800/2025	SHRABANI PARIDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
326	D-WP(C)/35801/2025	NARAYAN SAHU VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
327	D-WP(C)/35804/2025	HARAPRIYA SAHOO VS DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK	SOUBHAGYA SUNDAR DAS VS	// 0 //	
328	D-WP(C)/35805/2025	NARENDRA BEHERA VS RAMESH CHANDRA DAS, ADVOCATE	M.M. SAHU VS	// 0 //	
329	D-WP(C)/35806/2025	MANJUSHREE TRIPATHY	ANANTA NARAYAN PATTANAYAK	//	

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		VS	VS	()	
330	D-WP(C)/35809/2025	STATE CHIEF INFORMATION COMMISSIONER ODISHA, BBSR DILLIP SINGH	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
331	D-WP(C)/35810/2025	STATE OF ODISHA SANGRAM KESHARI MALLICK	AMIYA KUMAR MISHRA - 2	//	
		VS	VS	()	
332	D-WP(C)/35811/2025	STATE OF ODISHA ASUTOSH MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
333	D-WP(C)/35813/2025	SK.MANWAR ALLI BABULI PARIDA	CHANDAN MISHRA	//	
		VS	VS	()	
334	D-WP(C)/35820/2025	R.T.O., CUTTACK RANJAN KUMAR SAHOO	SURESH CHANDRA DASH	//	AOD20240000953C202500029
		VS	VS	()	
335	D-WP(C)/35821/2025	SUPERINTENDING ENGINEER ELECTRICAL II, TPCODL SUKANTI SAHOO	HARA PRASAD RATH	//	
		VS	VS	()	
336	D-WP(C)/35824/2025	STATE OF ODISHA NARENDRA SHUKLA	ITISHREE TRIPATHY	//	
		VS	VS	()	
337	D-WP(C)/35825/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHADRAK SUBRATA NARAYAN DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
338	D-WP(C)/35826/2025	STATE OF ODISHA SANJUKTA MUDULI	ABHISHEK DASH	//	
		VS	VS	()	
339	D-WP(C)/35829/2025	STATE OF ODISHA DEBASMITA SAMANTARAY	AMITABH MISHRA	//	
		VS	VS	()	
340	D-WP(C)/35830/2025	UNION OF INDIA SUVENDU NAIK	NISHIKANTA MOHAPATRA	//	AOR20230000872C202500067
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/35831/2025	STATE OF ODISHA NARENDRA BEHERA VS RAMESH CHANDRA DAS, ADVOCATE	M.M.SAHU VS DURGESH NARAYAN RATH	// // 0 //	
342	D-WP(C)/35832/2025	MATIA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS KAJAL SAHOO	// 0 //	AOR20220001583C202500060
343	D-WP(C)/35833/2025	M/S UNIQUE CONSTRUCTION VS STATE TAX OFFICER CT AND GST	KAJAL SAHOO VS ITISHREE TRIPATHY	// 0 //	AOR20220001613C202500022
344	D-WP(C)/35835/2025	BASANTA KUMAR PARIDA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAIPUR IV RANGE	ITISHREE TRIPATHY VS BHASKAR CHANDRA PANDA	// 0 //	
345	D-WP(C)/35836/2025	RANJITA JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS PARAMANANDA JYOTISH	// 0 //	
346	D-WP(C)/35837/2025	SITA PAL VS UNION OF INDIA	PARAMANANDA JYOTISH VS BISWA CHANDAN MOHANTY	// 0 //	AOD20250000347C202500002
347	D-WP(C)/35838/2025	JAYAPRAKASH PRUSTY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS BHASKAR CHANDRA PANDA	// 0 //	
348	D-WP(C)/35840/2025	GULSAN ARA BEGUM VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS BISWA PRAKASH DHAL	// 0 //	
349	D-WP(C)/35842/2025	SUDHIR LATA DEI VS THE DEPUTY COMMISSIONER (U.C.COURT), CUTTACK MUNICIPAL CORPORATION, CUTTACK	BISWA PRAKASH DHAL VS MILLON KUMAR	// 0 //	
350	D-WP(C)/35843/2025	M/S RICE AND SPICE, ROURKELA VS INDIRA GANDHI INSTITUTE OF TECHNOLOGY (IGIT), DHENKANAL	MILLON KUMAR VS HRUDANANDA MOHAPATRA	// 0 //	
351	D-WP(C)/35844/2025	ITISHREE PADHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/35850/2025	ARNAPURNA DAS VS STATE OF ODISHA	PARAMANANDA JYOTISH VS	// () //	AOD20250000347C202500003
353	D-WP(C)/35852/2025	SEEMANTA GONDWANA HIGHER SECONDARY SCHOOL VS UNION OF INDIA	UMAKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500125
354	D-WP(C)/35853/2025	JALLARPUR GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	UMAKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500126
355	D-WP(C)/35854/2025	SUPRABHA MOHANTY VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202500062
356	D-WP(C)/35856/2025	DANDAPANI MALLICK VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202500061
357	D-ABLAPL/27075/2025	GAURAV SHAW VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	AIRPORT /236 /2024 () //	AOR20230000872C202500066
358	D-ABLAPL/27091/2025	PANA DEHURI VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOIDA /151 /2025 () //	
359	D-ABLAPL/27092/2025	TITUN KUMAR DASH VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOIDA /151 /2025 () //	
360	D-ABLAPL/27093/2025	SANTOSH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /172 /2025 () //	
361	D-ABLAPL/27095/2025	AJIT KUMAR PATRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOIDA /151 /2025 () //	
362	D-ABLAPL/27098/2025	PARSHURAM NELUR @ PARSURAM NELUR VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 () //	
363	D-ABLAPL/27104/2025	TALAT AFROZ	SMRUTI RANJAN ROUT	DARGHA BAZAR /170 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/27108/2025	ANJAN PAIRA	ASIT KUMAR JENA	CYBER CRIME AND E.O, BALASORE /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/27110/2025	BAURI SAHOO	CHIRANJIB ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/27111/2025	SEK GORA	ASIT KUMAR JENA	BADACHANA /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/27113/2025	HANUMAN @ SAROJ KUMAR SAHOO	CHIRANJIB ROUT	KANIHA /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/27115/2025	HIRABATI KHUNTIA	CHIRANJIB ROUT	PALLAHARA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/27119/2025	AJAYA KUMAR BEHERA @ AJAY BEHERA @ AJU	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/27120/2025	KUNJA @ KUNJAMANA BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/27127/2025	HIMANSU SEKHAR PATRA	DEEPAK KU SAHOO	BHADRESWAR /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/27133/2025	CHANDAN KUMAR ROUT @ JAGA	PRAVASH CHANDRA JENA	RAIBANIA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/27134/2025	ASHIS KUMAR PAL	KISHORE CHANDRA RAJGURU MOHAPATRA	CHANDAKA P.S. /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/27135/2025	GOBINDA MALLICK	BIKASH KARNA	BOUDH /323 /2025	
		VS	VS	()	

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**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/27142/2025	STATE OF ODISHA BABULI NAYAK @ BABULI NAIK VS	DILIP MISHRA VS	// BIDANASI /234 /2025 ()	
376	D-ABLAPL/27143/2025	STATE OF ODISHA PRAKASH @ PRAKASH CHANDRA ROUT @ KAINI VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /200 /2024 ()	AOR20220001297C202500228
377	D-ABLAPL/27148/2025	STATE OF ODISHA TARAKANTA GHAREI VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /40 /2025 ()	
378	D-ABLAPL/27150/2025	STATE OF ODISHA RANJIT NAIK VS	DEBENDRA KUMAR DHAR VS	// PARJANG /383 /2025 ()	
379	D-ABLAPL/27153/2025	STATE OF ODISHA N.MUDULI REDDY VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /304 /2025 ()	AOD20240000242C202500199
380	D-ABLAPL/27154/2025	STATE OF ODISHA SAYAD AJIM VS	SANKET TRIVEDY VS	// PAIKMAL /179 /2025 ()	
381	D-ABLAPL/27156/2025	STATE OF ODISHA SAHAJN SAHAJI @ SAJAN SAHAJI VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /51 /2025 ()	
382	D-ABLAPL/27157/2025	STATE OF ODISHA SATYA PRAKASH MALLIK VS	BISWAJIT RANJAN TRIPATHY VS	// BALIAPANDA /139 /2025 ()	AOD20240000069C202500050
383	D-ABLAPL/27160/2025	STATE OF ODISHA AVIJIT BHAKTA @ ABHIJIT BHAKTA VS	AMITAV TRIPATHY VS	// MALKANGIRI SADAR /119 /2025 ()	
384	D-ABLAPL/27161/2025	STATE OF ODISHA ALOK ARUK VS	AMITAV TRIPATHY VS	// ITAMATI /288 /2025 ()	
385	D-ABLAPL/27162/2025	STATE OF ODISHA MANIK MAHAKUR @ MAHAKUD VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /68 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :03/09/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/27163/2025	BHABESH MOHANTA @ KUNA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /162 /2025 () //	
387	D-ABLAPL/27164/2025	ABHISEK SARKAR VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /195 /2025 () //	
388	D-ABLAPL/27170/2025	RAHUL KARAN TARAI VS STATE OF ODISHA	SEPHALEE DAS VS	DHENKANAL TOWN /426 /2025 () //	
389	D-ABLAPL/27171/2025	PRASANA SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /656 /2025 () //	
390	D-ABLAPL/27172/2025	MITALI MOHANTY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	PURI SADAR /469 /2025 () //	
391	D-ABLAPL/27174/2025	PRUTHABA PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /297 /2025 () //	
392	D-ABLAPL/27176/2025	RAMA KRUSHNA PATTNAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PURI SADAR /400 /2025 () //	
393	D-ABLAPL/27179/2025	RAJESH KUMAR PATTAYAT @ SINDHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /67 /2025 () //	
394	D-ABLAPL/27180/2025	RAJENDRA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /302 /2025 () //	
395	D-ABLAPL/27182/2025	AMJAD KHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /393 /2025 () //	
396	D-ABLAPL/27185/2025	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	TARBHA /230 /2025 () //	
397	D-ABLAPL/27186/2025	ABDUL ASIF KHAN	BIDYADHAR MANSING	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/27187/2025	KANISTA @ KANISTHA KHATUA @ KANA	KULDEEP MOHANTY	//	AOD20240000012C202500190
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/27188/2025	DEBASIS DAS	BISHNU PRASAD PRADHAN	CHANDRASEKHARPUR /487 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/27189/2025	ADITYA SATPATI @ SATPATHY	BHARAT BHUSAN ROURAY	RAGHUNATHPALI /450 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/27192/2025	SUBRAT NAYAK	ASHWARIYA DASH	DHENKANAL SADAR /694 /2025	AOD20240000012C202500191
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/27194/2025	MAMALI DAS	KABIRAJ PRADHAN	CHANDABALI /309 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/27195/2025	SUDHANYA BEHERA @ GIDA	PRAVASH CHANDRA JENA	TALASARI MARINE /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/27198/2025	ASISH KUMAR PRADHAN	ACHYUTANANDA PATTANAIK	NIKIRAI /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/27201/2025	BIJAY KUMAR PARUA	SUNIL KUMAR PANDA	LAIKERA /287 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/27204/2025	CHANDAN @ SANGAM KUMAR DAS	PRAMOD KUMAR JENA	BASTA /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/27211/2025	SUBASH CHANDRA BEHERA @ SUBASH CH. BEHERA	AYOTIRMAYA SAHOO	NIRAKARPUR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/27213/2025	PRAKASH BARAL	KABIRAJ PRADHAN	TANGI (KHURDA) /598 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27215/2025	STATE OF ODISHA AKSHAY BEHERA @ AKSHYA KUMAR BEHERA VS	SUJIT KUMAR PATTNAIK VS	// CAPITAL P.S. /163 /2023 ()	
410	D-ABLAPL/27223/2025	STATE OF ODISHA MONALISA MALLIK VS	MANAS RANJAN DHAL VS	// //0 ()	
411	D-ABLAPL/27228/2025	STATE OF ODISHA DINESH KUMAR SATPATHY VS	MANAS RANJAN DHAL VS	// //0 ()	
412	D-ABLAPL/27235/2025	STATE OF ODISHA YUVRAJ PANIGRAHI @ JUBARAJ PANIGRAHI VS	ABHIJIT DAS VS	// SURADA /325 /2025 ()	
413	D-ABLAPL/27239/2025	STATE OF ODISHA AMIT BEHERA @ AMIT PANDA VS	ROHIT RANJAN RAY VS	// BADAGODA P.S. /416 /2025 ()	
414	D-ABLAPL/27242/2025	STATE OF ODISHA PRASANA KUMAR SAHOO @ PRASANTA KUMAR SAHOO VS	ROHIT RANJAN RAY VS	// BAGHAMARI /174 /2025 ()	
415	D-ABLAPL/27244/2025	STATE OF ODISHA RAKESH BEHERA @ RAKESH KUMAR BEHERA VS	SURENDRA KUMAR BISWAL VS	// PHULBANI TOWN /58 /2025 ()	
416	D-ABLAPL/27247/2025	STATE OF ODISHA SARAT DANG VS	BIJAY KUMAR BEHERA VS	// PUINTALA /200 /2025 ()	AOR20220001736C202500065
417	D-ABLAPL/27249/2025	STATE OF ODISHA FIROJ KHAN VS	SURYAKANTA BEHERA VS	// JAJPUR TOWN /395 /2025 ()	
418	D-ABLAPL/27251/2025	STATE OF ODISHA MAHENDRA MALLIK @ MAHIA JENA @ MALLIK VS	BIBHUTI RANJAN MOHANTY VS	// BINJHARPUR /151 /1993 ()	
419	D-ABLAPL/27255/2025	STATE OF ODISHA PUSHPALATA MALLICK @ PUSHPITA MALLICK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /315 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-ABLAPL/27256/2025	AKSHYA KUMAR MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /315 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :03/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COA/2/2022 COA/2/2022	STATE OF ODISHA MP	DEBAKANTA MOHANTY, AGA	3/2025
2	D-GUAP/24328/2025 GUAP/10/2025	TAPASWINI SAHOO MP	BIBHUTI BHUSAN PATTNAYAK	16/2025
3	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	67/2025
4	D-MSA/34779/2025 MSA/ /	BASERA DESIGNS PVT. LTD., BBSR MP	BIKRAM CHANDRA GHADEI	113/2025
5	D-CRLMP/27100/2025 CRLMP/ /	ANIRUDHA PATRA MP	BISWARANJAN DALAI	195/2025
6	D-JCRLA/30452/2024 JCRLA/164/2024	SAROJ KUMAR SAHU MP	ADV.	237/2025
7	D-JCRLA/30452/2024 JCRLA/164/2024	SAROJ KUMAR SAHU MP	ADV.	238/2025
8	D-JCRLA/30452/2024 JCRLA/164/2024	SAROJ KUMAR SAHU MP	ADV.	239/2025
9	D-CONTC/15948/2025 CONTC/2049/2025	KANDARPA NAYAK MP		328/2025
10	D-CONTC/15954/2025 CONTC/2050/2025	KAILASH CHANDRA NAYAK MP		329/2025
11	D-CONTC/29796/2024 CONTC/5481/2024	SACHIDANANDA MOHANTY MP	M/S SARAT CHANDRA SAMAL, S.JENA	330/2025
12	D-CONTC/7754/2023 CONTC/7754/2023	JAGANNATH DASH MP		331/2025
13	D-CONTC/26949/2025 CONTC/3173/2025	BIBHUTI BHUSAN SAHOO MP		332/2025
14	D-CONTC/8677/2023 CONTC/8677/2023	CHANDRAMANI SAHOO MP		333/2025
15	D-TRP(C)/35656/2025 TRP(C)/ /	KRUSHNABENI PANDA MP	PRASANNA KUMAR MISHRA	333/2025
16	D-TRP(C)/219/2019 TRP(C)/219/2019	RINKI @ NAMRATA SAMADARSHINI SAHOO MP		334/2025
17	D-CONTC/8679/2023 CONTC/8679/2023	MANJUSHREE DWIBEDY MP		334/2025
18	D-CONTC/8680/2023 CONTC/8680/2023	SUPRAVA MOHANTY MP		335/2025
19	D-TRP(C)/35797/2025 TRP(C)/ /	DEBADUTTA MISHRA MP	SUJATA JENA	335/2025
20	D-CONTC/8678/2023 CONTC/8678/2023	BIJAYALAXMI DAS MP		336/2025
21	D-RVWPET/34168/2025 RVWPET/ /	BISHNU CHANDRA BEHERA MP	BAIBASWATA PANIGRAHI	362/2025
22	D-RPFAM/35643/2025 RPFAM/ /	ANIL KUMAR MINZ MP	TAPAN KUMAR JENA SAMANTA	395/2025
23	D-RPFAM/35643/2025 RPFAM/ /	ANIL KUMAR MINZ MP	TAPAN KUMAR JENA SAMANTA	396/2025
24	D-RPFAM/35684/2025 RPFAM/ /	SAROJ BISWAL MP	PRIYA RANJAN SINGH	397/2025
25	D-RPFAM/35684/2025 RPFAM/ /	SAROJ BISWAL MP	PRIYA RANJAN SINGH	398/2025
26	D-RPFAM/194/2022	SABITA JENA		

	RPFAM/194/2022	MP		399/2025
27	D-CMAPL/35759/2025 CMAPL/ /	MANOJ KUMAR SAHOO MP	ADV.	459/2025
28	D-CMAPL/28688/2025 CMAPL/215/2025	MANASI DAS MP	MANMAYA KUMAR DASH	460/2025
29	D-MATA/35658/2025 MATA/ /	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	494/2025
30	D-MATA/35658/2025 MATA/ /	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	495/2025
31	D-MATA/34634/2025 MATA/ /	SRIKANTA MAHARANA MP	RASHMI RANJAN DAS	496/2025
32	D-MATA/35778/2025 MATA/ /	PATNANA VENKATARAMANA MANIKANT MP	SRIKANTA KUMAR SETHY	497/2025
33	D-MATA/35798/2025 MATA/ /	AMITA SAHOO @ MOHAPATRA MP	SANJIB KUMAR BHANJADEO	498/2025
34	D-MATA/35834/2025 MATA/ /	ANTARYAMI NAYAK MP	JAJATI KESHARI KHUNTIA	499/2025
35	D-MATA/35848/2025 MATA/ /	SUBRAT KUMAR BEHURA MP	SATYA NARAYAN BHRAMAR RAY	500/2025
36	D-FAO/35678/2025 FAO/ /	ASHRITA EKKA MP	KSHIROD KUMAR ROUT	808/2025
37	D-FAO/33495/2025 FAO/ /	R.M., M/S. ORIENTAL INSURANCE CO.LTD MP	CHINSA RATH ROY	809/2025
38	D-BLAPL/8629/2025 BLAPL/3206/2025	PRASANTA SANDHA MP	SITARAM SATAPATHY	914/2025
39	D-BLAPL/20938/2025 BLAPL/7363/2025	PRADEESH M MP		915/2025
40	D-BLAPL/10421/2025 BLAPL/3802/2025	KATIYA @ NISHIKANTA MAHALIK MP	PRADEEP KUMAR DAS	916/2025
41	D-BLAPL/7061/2024 BLAPL/2621/2024	JITU@JITENDRA JENA MP	DILLIP KUMAR PALLIT	917/2025
42	D-BLAPL/26083/2025 BLAPL/ /	SANGRAM DALAPATI MP	AKSHAYA KUMAR SUBUDHI	918/2025
43	D-BLAPL/21730/2025 BLAPL/7995/2025	AJAY NAIK MP		919/2025
44	D-BLAPL/11086/2025 BLAPL/4009/2025	SK. SAMIRUDDIN @ TAKLU MP	AMULYA RATNA PANDA	920/2025
45	D-BLAPL/8819/2025 BLAPL/3271/2025	MAHADEV DEY MP	RAMESH CHANDRA MAHARANA	921/2025
46	D-CRLREV/27097/2025 CRLREV/ /	RAJ KUMAR AGRAWAL MP	SUBRAT KUMAR NAYAK	943/2025
47	D-CRLREV/26523/2025 CRLREV/ /	BIJAY MOHARANA MP	LINGARAJ SARANGI	944/2025
48	D-RSA/35620/2025 RSA/ /	PRAHALLAD BARIK MP	SUKANTA KUMAR DALAI	1254/2025
49	D-RSA/35620/2025 RSA/ /	PRAHALLAD BARIK MP	SUKANTA KUMAR DALAI	1255/2025
50	D-RSA/30435/2025 RSA/390/2025	SASMITA MOHANTY MP	SAIBRATA RATH	1256/2025
51	D-RSA/31614/2025 RSA/ /	STATE BANK OF INDIA MP	AKHYAYA KUMAR MISRA	1257/2025
52	D-RSA/40/2007 RSA/40/2007	SACHIDANANDA MOHANTA MP	M/S.B.H.MOHANTY	1258/2025
53	D-CMP/34216/2025 CMP/1350/2025	MIRA BANERJEE MP	SHASHANKA SHEKHAR PATRA	1435/2025
54	D-CMP/35627/2025 CMP/ /	SANTOSH KUMAR KAR MP	TRILOCHAN PANIGRAHI	1436/2025
55	D-CMP/35644/2025 CMP/1376/2025	ASHOK KUMAR DAS MP	SANTOSH KUMAR SAMANTARAY	1437/2025
56	D-CMP/35624/2025 CMP/1380/2025	BIJANKANTI MANDAL MP	DEBASIS TRIPATHY	1438/2025
57	D-CMP/35689/2025 CMP/1381/2025	ANITA PADHIARI MP	BHASKAR CHANDRA PANDA	1439/2025

58	D-CMP/35724/2025 CMP/ /	AMIT GUPTA MP	GOPINATH MISHRA	1440/2025
59	D-CMP/35731/2025 CMP/ /	AMIT GUPTA MP	GOPINATH MISHRA	1441/2025
60	D-CMP/28718/2025 CMP/1080/2025	BHAGIRATHI GHADEI MP	DINESH KUMAR PATRA	1442/2025
61	D-CMP/9470/2025 CMP/452/2025	S. KALIDAS MP	ASISH MISHRA	1443/2025
62	D-CMP/35774/2025 CMP/ /	RABINDRANATH KAR MP	RAMAKANTA MOHANTY	1444/2025
63	D-CMP/14629/2025 CMP/549/2025	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	1445/2025
64	D-CMP/35774/2025 CMP/ /	RABINDRANATH KAR MP	RAMAKANTA MOHANTY	1446/2025
65	D-CMP/35774/2025 CMP/ /	RABINDRANATH KAR MP	RAMAKANTA MOHANTY	1447/2025
66	D-CMP/5327/2025 CMP/223/2025	RAJDHANI BUS OWNERS ASSOCIATION, MP	SABITA RANJAN PATNAIK	1448/2025
67	D-CMP/35818/2025 CMP/ /	KAIBALYA KUMAR MISHRA MP	SOURAV SUMAN BHUYAN	1449/2025
68	D-CMP/35827/2025 CMP/ /	PRAFULLA KUMAR BISWAL MP	SANATAN DAS	1450/2025
69	D-CMP/35841/2025 CMP/ /	SANJUBALA BHUYAN MP	SAILESH DAS	1451/2025
70	D-CMP/35847/2025 CMP/ /	SARAT CHANDRA PANDA MP	JAGAJIBAN PRADHAN	1452/2025
71	D-CMP/35847/2025 CMP/ /	SARAT CHANDRA PANDA MP	JAGAJIBAN PRADHAN	1453/2025
72	D-CMP/35849/2025 CMP/ /	SARAT CHANDRA PANDA MP	PRAJNA SARITA MOHANTY	1454/2025
73	D-ABLAPL/24633/2025 ABLAPL/9597/2025	RASHMI RANJAN DAS MP		1638/2025
74	D-ABLAPL/24613/2025 ABLAPL/9649/2025	KETTY PAHAN MP		1639/2025
75	D-ABLAPL/11386/2025 ABLAPL/4902/2025	CHANDAN GOCHHAYAT MP		1640/2025
76	D-ABLAPL/23463/2025 ABLAPL/9205/2025	ARUNA MAHAPATRA MP		1641/2025
77	D-ABLAPL/7698/2023 ABLAPL/7698/2023	NIBESH PANI MP	TANMAYA KUMAR MOHANTY	1642/2025
78	D-ABLAPL/19591/2025 ABLAPL/7829/2025	CHITARANJAN ROUT MP		1643/2025
79	D-ABLAPL/25708/2024 ABLAPL/9372/2024	SUDARSAN MOHANTY MP		1644/2025
80	D-ABLAPL/12887/2025 ABLAPL/5018/2025	SUBASH PRUSTY MP		1645/2025
81	D-ABLAPL/29179/2024 ABLAPL/10803/2024	RAMACHANDRA DAS MP	M/S RAJJEET ROY	1646/2025
82	D-ABLAPL/13057/2025 ABLAPL/5200/2025	LAXMIDHAR BHUYAN MP		1647/2025
83	D-MACA/35006/2025 MACA/ /	PRAVAKAR SAHU MP	KAPILA CHARAN NAYAK	2216/2025
84	D-MACA/35001/2025 MACA/ /	SANJITA BEGUM MP	KAPILA CHARAN NAYAK	2217/2025
85	D-MACA/34993/2025 MACA/ /	DEBASIS RANA MP	KAPILA CHARAN NAYAK	2218/2025
86	D-MACA/35011/2025 MACA/ /	PUSPALATA BEHERA MP	KAPILA CHARAN NAYAK	2219/2025
87	D-MACA/22498/2024 MACA/500/2024	MANAGER (T.P CELL), R.O, M/S ORIENTAL MP	INDIA AIRWAYS LTD.	2220/2025
88	D-MACA/31154/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	JAMNATH SINGH	2221/2025
89	D-MACA/35702/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIJAY DASKI	

	MACA/ /	MP		2222/2025
90	D-MACA/35816/2025	M/S. ROYAL SUNDARAM GENERAL INSURANCE COI KFDAN		
	MACA/ /	MP		2223/2025
91	D-MACA/35815/2025	D.M., NATIONAL INSURANCE CO.LTD., CUA	ADAM KALI KHAN	
	MACA/ /	MP		2224/2025
92	D-CRLA/22174/2025	MANMATH BEHERA@MANMATH KUMAR BEHERA@NARAYAN ROUT		
	CRLA/884/2025	MP		2423/2025
93	D-CRLA/1956/2025	PARSURAM KUMBHAR	RAJIB LOCHAN PATTNAIK	
	CRLA/127/2025	MP		2424/2025
94	D-CRLA/12695/2024	HAPPY @ SMRUTIRANJAN KUANAR	BISWARANJAN DALAI	
	CRLA/501/2024	MP		2425/2025
95	D-CRLA/27101/2025	SAGAR MAHANTA	PARTHA SARATHI DAS	
	CRLA/ /	MP		2426/2025
96	D-CRLA/27101/2025	SAGAR MAHANTA	PARTHA SARATHI DAS	
	CRLA/ /	MP		2427/2025
97	D-CRLA/23232/2025	AJIT NAG	AMITAV DAS(SR. ADV.)	
	CRLA/955/2025	MP		2428/2025
98	D-CRLA/27139/2025	SUBASH CHANDRA NAYAK	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2429/2025
99	D-CRLA/27139/2025	SUBASH CHANDRA NAYAK	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2430/2025
100	D-CRLA/27151/2024	KIRAN@AYUSH JAGAT	DEEPALI MAHAPATRA	
	CRLA/921/2024	MP		2431/2025
101	D-CRLA/230/2023	ATMARAM NAIK	DEEPALI MAHAPATRA	
	CRLA/230/2023	MP		2432/2025
102	D-CRLA/27173/2025	RAMACHANDRA PANDA	PRATIK DASH	
	CRLA/ /	MP		2433/2025
103	D-CRLA/27173/2025	RAMACHANDRA PANDA	PRATIK DASH	
	CRLA/ /	MP		2434/2025
104	D-CRLMC/27073/2025	DR.PRASANTA KUMAR SWAIN		
	CRLMC/ /	MP		2455/2025
105	D-CRLMC/25483/2025	ABHIRAM BARIK	SASHI BHUSAN PANDA (A)	
	CRLMC/ /	MP		2456/2025
106	D-CRLMC/27084/2025	RAGHUNATH JENA	SHIB SHANKAR MOHANTY	
	CRLMC/ /	MP		2457/2025
107	D-CRLMC/27103/2025	MANISH PRIYADARSHI JENA	DEBASISH PATNAIK	
	CRLMC/3496/2025	MP		2458/2025
108	D-CRLMC/27106/2025	MD. SARFARAJ @ SARFARAJ	MOHAMMED MUSTAQ ANSARI	
	CRLMC/3501/2025	MP		2459/2025
109	D-CRLMC/27118/2025	SABITRI SWAIN	JIBESH KUMAR PADHIARY	
	CRLMC/ /	MP		2460/2025
110	D-CRLMC/27131/2025	SANTOSH KUMAR BEHERA	PRANAB KUMAR GHOSE	
	CRLMC/ /	MP		2461/2025
111	D-CRLMC/27136/2025	NANDI @ NARENDRA MAHALIK	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2462/2025
112	D-CRLMC/27147/2025	RAJA @ RUDRA NARAYAN SAHOO	ACHYUTA PRIYADARSAN MISHRA	
	CRLMC/ /	MP		2463/2025
113	D-CRLMC/27181/2025	PRAMOD KUMAR SAHOO	SIDHARTH SANKAR MOHAPATRA	
	CRLMC/ /	MP		2464/2025
114	D-CRLMC/27200/2025	SRIKANTA SAHU	SURESH KUMAR PANDA	
	CRLMC/ /	MP		2465/2025
115	D-CRLMC/21354/2025	KABITA PARIDA		
	CRLMC/2684/2025	MP		2466/2025
116	D-CRLMC/21329/2025	RUBI NAYAK		
	CRLMC/2683/2025	MP		2467/2025
117	D-CRLMC/27226/2025	NILAKANTHA BHANJA	SOURAV DAS	
	CRLMC/ /	MP		2468/2025
118	D-CRLMC/9041/2024	RAJENDRA MAJHI	PRASANNA KUMAR PARHI	
	CRLMC/1017/2024	MP		2469/2025
119	D-CRLMC/27241/2025	SUSANTA KUMAR SAMAL	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		2470/2025
120	D-CRLMC/27252/2025	DEEPAK SAHU	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		2471/2025

121	D-CRLMC/27246/2025 CRLMC/ /	MD. SAMIR @ KAFIL AHAMAD MP	BIJAYA KUMAR RAGADA	2472/2025
122	D-CRLMC/27254/2025 CRLMC/ /	GYANENDRA DAS MP	KEDAR CHANDRA SARANGI	2473/2025
123	D-WA/34354/2025 WA/ /	RABI NARAYAN TRIPATHY MP	DEEPALI MAHAPATRA	3826/2025
124	D-WA/34354/2025 WA/ /	RABI NARAYAN TRIPATHY MP	DEEPALI MAHAPATRA	3827/2025
125	D-WA/35781/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	3828/2025
126	D-WA/35781/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	3829/2025
127	D-WA/35781/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	3830/2025
128	D-WA/33936/2025 WA/ /	KRUSHNA CHANDRA PALEI MP	KSHIROD KUMAR ROUT	3831/2025
129	D-WA/1190/2025 WA/228/2025	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA MP	ANIL KUMAR CHANDRA KANUNGO	3832/2025
130	D-WA/25606/2024 WA/1671/2024	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD) MP	ANIL KUMAR CHANDRA KANUNGO	3833/2025
131	D-WP(C)/35633/2025 WP(C)/ /	LIFE INSURANCE CORPORATION OF INDIA MP	ASHOK KUMAR MOHANTY	14961/2025
132	D-WP(C)/35638/2025 WP(C)/ /	JAGANATH BADATYA MP	KARUNAKAR GAYA	14962/2025
133	D-WP(C)/35639/2025 WP(C)/ /	GANESH DAS MP	KARUNAKAR GAYA	14963/2025
134	D-WP(C)/35646/2025 WP(C)/ /	DIBYANU RANJAN BEHERA MP	SAROJA KANTA MANDAL	14964/2025
135	D-WP(C)/21130/2018 WP(C)/21130/2018	LAXMI @ LAXMIPRIYA PRADHAN MP	M/S AMITAV TRIPATHY	14965/2025
136	D-WP(C)/35646/2025 WP(C)/ /	DIBYANU RANJAN BEHERA MP	SAROJA KANTA MANDAL	14966/2025
137	D-WP(C)/33660/2025 WP(C)/23340/2025	PUSPA SAMAL MP		14967/2025
138	D-WP(C)/21130/2018 WP(C)/21130/2018	LAXMI @ LAXMIPRIYA PRADHAN MP	M/S AMITAV TRIPATHY	14968/2025
139	D-WP(C)/35648/2025 WP(C)/ /	SUBHASHMITA NAYAK @ NAIK MP	BIPLABA MOHANTY	14969/2025
140	D-WP(C)/35651/2025 WP(C)/ /	PANKAJINI SANBAD MP	AMIT PRASAD BOSE	14970/2025
141	D-WP(C)/4794/2015 WP(C)/4794/2015	EXECUTIVE ENGINEER, ELECTRICAL, NESCO MP	SUBHO PRADIPTA KUMAR MOHANTY	14971/2025
142	D-WP(C)/35663/2025 WP(C)/ /	ANTARYAMI SAHOO MP	ARUN KUMAR PATRA	14972/2025
143	D-WP(C)/28195/2025 WP(C)/19691/2025	M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANJ MP		14973/2025
144	D-WP(C)/35666/2025 WP(C)/ /	SHETGIRI AND ASSOCIATES, MUMBAI MP	VIBHAKAR MISHRA	14974/2025
145	D-WP(C)/35131/2025 WP(C)/24283/2025	M/S SHIVAM CONDEV PVT.LTD, BBSR MP	SIDHANT DWIBEDI	14975/2025
146	D-WP(C)/11564/2025 WP(C)/8587/2025	PRAKASH CHANDRA SETHI MP	SAIBRATA RATH	14976/2025
147	D-WP(C)/13782/2019 WP(C)/13782/2019	GAGAN BIHARI PANDA MP	M/S.PRAFULLA KUMAR RATH	14977/2025
148	D-WP(C)/13782/2019 WP(C)/13782/2019	GAGAN BIHARI PANDA MP	M/S.PRAFULLA KUMAR RATH	14978/2025
149	D-WP(C)/13782/2019 WP(C)/13782/2019	GAGAN BIHARI PANDA MP	M/S.PRAFULLA KUMAR RATH	14979/2025
150	D-WP(C)/34427/2025 WP(C)/23883/2025	ARCHANA NAG MP	NITIN KUMAR PRADHAN	14980/2025
151	D-WP(C)/33168/2025 WP(C)/23288/2025	DR.TAPAN KUMAR SAHOO MP	PRASANTA KUMAR NANDA	14981/2025
152	D-WP(C)/35135/2025	M/S MAA TARINI RICE MILL, GANJAM		

	WP(C)/24201/2025	MP		14982/2025
153	D-WP(C)/30160/2025 WP(C)/21367/2025	M/S. KCS PVT. LTD., BBSR MP	SUVENDU KUMAR RAY	14983/2025
154	D-WP(C)/28685/2025 WP(C)/20302/2025	RANJAN KUMAR SAHU MP	PITAMBAR PANDA	14984/2025
155	D-WP(C)/35682/2025 WP(C)/24443/2025	SAI PRAKASH CHANDRA SAHOO @ NINI SCHOJA MP	SUMAN BHUYAN	14985/2025
156	D-WP(C)/5397/2025 WP(C)/5221/2025	SUNITA CHOUDHARY MP	KAJAL SATYAVRATY DEVESH	14986/2025
157	D-WP(C)/8389/2025 WP(C)/6350/2025	KAJAL SATYAVRATY DEVESH MP	DEVAVRAT DEVESH	14987/2025
158	D-WP(C)/25737/2025 WP(C)/18104/2025	SRIMANTA KUMAR SAHOO MP	ABHISHEK DASH	14988/2025
159	D-WP(C)/35683/2025 WP(C)/ /	LOPITA SEN MP	GOPINATH SETHI	14989/2025
160	D-WP(C)/23048/2025 WP(C)/16886/2025	GOLAK BIHARI SAHOO MP	SURYA MOHAPATRA	14990/2025
161	D-WP(C)/35700/2025 WP(C)/ /	HARENDRA NATH PATI MP	PRAFULLA CHANDRA ACHARYA	14991/2025
162	D-WP(C)/35707/2025 WP(C)/ /	MAHENDRA NATH MOHAPATRA MP	PRAFULLA CHANDRA ACHARYA	14992/2025
163	D-WP(C)/35713/2025 WP(C)/ /	ANNAPURNA MOHANTY MP	ATMAJIT MANMITH DAS	14993/2025
164	D-WP(C)/35710/2025 WP(C)/ /	PURNA CHANDRA DEO MP	BIKRAM CHANDRA GHADEI	14994/2025
165	D-WP(C)/35714/2025 WP(C)/ /	PRADEEP KUMAR KHATUAL MP	PRAFULLA CHANDRA ACHARYA	14995/2025
166	D-WP(C)/1038/2025 WP(C)/4318/2025	BASERA DESIGNS PVT.LTD, BBSR. MP		14996/2025
167	D-WP(C)/1537/2025 WP(C)/2090/2025	KAMAL KISHOR SHARMA MP	BIBEKANANDA BHUYAN	14997/2025
168	D-WP(C)/35723/2025 WP(C)/ /	SOURAV RANJAN MOHANTY MP	SATYAJIT MOHAPATRA (2)	14998/2025
169	D-WP(C)/35725/2025 WP(C)/ /	HAZRA MALKEEN MP	DHANANJAYA MUND	14999/2025
170	D-WP(C)/35729/2025 WP(C)/ /	PURANDAR PADHI MP	KUNJA SUNDAR DAS	15000/2025
171	D-WP(C)/35734/2025 WP(C)/ /	SK. TABREJ MP	TAPAN KUMAR BISWAL	15001/2025
172	D-WP(C)/33839/2025 WP(C)/23699/2025	RAMJEE YUBAK SANGHA, BOLANGIR MP	RABINDRA KUMAR SAHOO	15002/2025
173	D-WP(C)/34280/2025 WP(C)/24191/2025	RIYA SINGH MP	ARYA TRIPATHY	15003/2025
174	D-WP(C)/35743/2025 WP(C)/ /	SANJAY KUMAR JENA MP	KARUNAKAR RATH	15004/2025
175	D-WP(C)/32024/2025 WP(C)/22335/2025	SIMANCHALA SATAPATHY MP	RAJJEET ROY	15005/2025
176	D-WP(C)/35744/2025 WP(C)/ /	SUPRAVA DEY MP	TRILOCHAN RATH	15006/2025
177	D-WP(C)/35746/2025 WP(C)/ /	KAILASH CHANDRA MOHANTA MP	HEMANTA KUMAR MOHANTA	15007/2025
178	D-WP(C)/35748/2025 WP(C)/ /	ARUNDHATI SAHANI MP	LINGARAJ SARANGI	15008/2025
179	D-WP(C)/20280/2024 WP(C)/11613/2024	CHANDRAMANI JENA MP	SUKANTA KUMAR NAYAK (2)	15009/2025
180	D-WP(C)/35746/2025 WP(C)/ /	KAILASH CHANDRA MOHANTA MP	HEMANTA KUMAR MOHANTA	15010/2025
181	D-WP(C)/35750/2025 WP(C)/ /	MAHESWARA BISHOYEE MP	LINGARAJ SARANGI	15011/2025
182	D-WP(C)/35752/2025 WP(C)/ /	MURARI LAL AGRAWAL MP	SATYAJIT MOHAPATRA (2)	15012/2025
183	D-WP(C)/35755/2025 WP(C)/ /	SUNIL KUMAR DIGAL MP	PRAHALLAD SAHU	15013/2025

184	D-WP(C)/35764/2025 WP(C)/ /	KUNDINGI BHIMRAJU MP	PRASANTA KUMAR PANDA	15014/2025
185	D-WP(C)/35762/2025 WP(C)/ /	BABAJI CHARAN SAHU MP	SAILABALA JENA	15015/2025
186	D-WP(C)/35722/2025 WP(C)/ /	SABITA MAHANANDA MP	KODANDA KUMAR BHUYAN	15016/2025
187	D-WP(C)/35771/2025 WP(C)/ /	PETROLEUM DEALERS ASSOCIATION ODISHA MP	SAILABALA JENA	15017/2025
188	D-WP(C)/19888/2022 WP(C)/19888/2022	MADHUSMITA KAR MP	K.C.RAJGURU MOHAPATRA	15018/2025
189	D-WP(C)/35779/2025 WP(C)/ /	M/S A.J.TRADERS, BALANGIR MP	SATYAJIT MOHAPATRA (2)	15019/2025
190	D-WP(C)/39443/2023 WP(C)/39443/2023	PAWAN KUMAR SONI MP	M/S PANKAJ SONI, A. MISHRA, D.K. MOHANTY, M/S BIBHU PRASAD	15020/2025
191	D-WP(C)/35785/2025 WP(C)/ /	PRIYABRATA AMIYA RANJAN MOHANTY MP	BHAGABAN BEHERA	15021/2025
192	D-WP(C)/34873/2025 WP(C)/ /	SHRAWAN KUMAR AGARWAL MP	BIJAYA KUMAR RAGADA	15022/2025
193	D-WP(C)/35789/2025 WP(C)/ /	PRAMILA SAHU MP	LAMBODAR PRADHAN	15023/2025
194	D-WP(C)/35786/2025 WP(C)/ /	M/S THE SEAL COAT STRUCTURES WORKS MP	BRABONDEHACHANDRA NAYAK	15024/2025
195	D-WP(C)/32923/2023 WP(C)/32923/2023	MAA JAGESWARI P.F.C.S. LTD., PURI MP	HIMANSHU BHUSAN DASH	15025/2025
196	D-WP(C)/35795/2025 WP(C)/ /	SUSANTA BEHERA MP	SOUBHAGYA SUNDAR DAS	15026/2025
197	D-WP(C)/14755/2023 WP(C)/14755/2023	JEEBANANANDA CHHURIA MP		15027/2025
198	D-WP(C)/23172/2017 WP(C)/23172/2017	BIPIN BEHARI SENAPATI MP	SOUMYA RANJAN MOHANTY	15028/2025
199	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15029/2025
200	D-WP(C)/23172/2017 WP(C)/23172/2017	BIPIN BEHARI SENAPATI MP	M/S.SARVAVID S. PRADHAN	15030/2025
201	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15031/2025
202	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15032/2025
203	D-WP(C)/31805/2025 WP(C)/22281/2025	SAROJ KUMAR PRADHAN MP	RAMA CHANDRA JENA	15033/2025
204	D-WP(C)/35810/2025 WP(C)/ /	SANGRAM KESHARI MALLICK MP	AMIYA KUMAR MISHRA	15034/2025
205	D-WP(C)/35811/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SOURAV SUMAN BHUYAN	15035/2025
206	D-WP(C)/30994/2025 WP(C)/21696/2025	M.M.MINNING COMPANY, JHARKHAND MP	M/S. GOUTAM RAI, MR. GAUTAM MISRA, MR. SUBIR PALIT, SR. ADV	15036/2025
207	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15037/2025
208	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15038/2025
209	D-WP(C)/35805/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M. SAHU	15039/2025
210	D-WP(C)/35820/2025 WP(C)/ /	RANJAN KUMAR SAHOO MP	SURESH CHANDRA DASH	15040/2025
211	D-WP(C)/35836/2025 WP(C)/ /	RANJITA JENA MP	BHASKAR CHANDRA PANDA	15041/2025
212	D-WP(C)/35838/2025 WP(C)/ /	JAYAPRAKASH PRUSTY MP	BISWA CHANDAN MOHANTY	15042/2025
213	D-WP(C)/35840/2025 WP(C)/ /	GULSAN ARA BEGUM MP	BHASKAR CHANDRA PANDA	15043/2025
214	D-WP(C)/35831/2025 WP(C)/ /	NARENDRA BEHERA MP	M.M.SAHU	15044/2025
215	D-WP(C)/35843/2025	M/S RICE AND SPICE, ROURKELA	MILLON KUMAR	

	WP(C)/ /	MP		15045/2025
216	D-WP(C)/35831/2025	NARENDRA BEHERA	M.M.SAHU	
	WP(C)/ /	MP		15046/2025
217	D-WP(C)/35844/2025	ITISHREE PADHY	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		15047/2025
218	D-WP(C)/35831/2025	NARENDRA BEHERA	M.M.SAHU	
	WP(C)/ /	MP		15048/2025
219	D-WP(C)/35831/2025	NARENDRA BEHERA	M.M.SAHU	
	WP(C)/ /	MP		15049/2025
220	D-WP(C)/35831/2025	NARENDRA BEHERA	M.M.SAHU	
	WP(C)/ /	MP		15050/2025
221	D-WP(C)/35831/2025	NARENDRA BEHERA	M.M.SAHU	
	WP(C)/ /	MP		15051/2025
222	D-WP(C)/35833/2025	M/S UNIQUE CONSTRUCTION	KAJAL SAHOO	
	WP(C)/ /	MP		15052/2025
223	D-WP(C)/25529/2023	SHIBA PRASAD MAHARANA	PRASANNA KUMAR SAHOO	
	WP(C)/25529/2023	MP		15053/2025